NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/188/CAA/2017

NAME OF THE TRANSFEROR 1 NAME OF THE TRANSFEROR 2 : T1 AT MEGHALAYA : T2 AT GUWAHATI

NAME OF THE TRANSFERRE

: DALMIA CEMENT (BHARAT) LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

1. Vishmu Mohan

Por letitioner

ORDER

Counsel for the applicant present and filed reply to the observations made by the RD. Heard. Order is reserved.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

bc